assistance by the District Industrial Centres Statewise; and

(b) whether it is a fact that a statutory protection is being given to the small scale sector from unfair practices adopted by the big sector and public sector while making payments to the small and tiny sector for ancillary jobs?

THE MINISTER OF STATE IN THE MINISTRY OIF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Information regarding physical achievement* has been received in respect of 144 District Industries Centres, out of 246 District Industries Centres sanctioned upto 31-1-79 under the District Industries Centres Programme. 47543 entrepreneurs have been identified in the 144 reporting District Industries Centres and for assisting them to choose appropriate industrial opportunities 12,952 project profits have been prepared, resulting in establishment of 33,495 units. The different types of assistance ^given Statewise is indicated in the statement enclosed. [See Appendix CVIII, Annexure No. 88].

(b) No such statutory protection is in force at present.

Nationalisation of steel, aluminium, sugar and textile industries

1256. SHRI S. K. VAISHAMPAYEN:
SHRI S. W. DHABE:
SHRI JAHARLAL BANERJEE:
SHRI M. ANANDAM:
SHRI MULKA GOVINDA
REDDY:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have received any memorandum from Shri J. R. D. Tata in connection with the nationalisation of industries; and
- (b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI"PRASAD YADAV): (a) and (b) Shri J. R. D. Tata, Chair-

man, Tata Iron and Steel Company Limited has submitted on 8th January, 1979 a memorandum regarding nationalisation of industries to the National executive of the Janata Party.

The Statement on Industrial Policy presented to Parliament in December, 1977, had inter-atia clarified the role ot public sector in the national economy. It was clarified that there will be an expanding role for the public sector in several fields. Not only will it be the producer of important and strategic goods of basic nature but it will also be used effectively as a stabilising force for maintaining essential supplies for the consumer. The public sector will be charged with the responsibility of encouraging the development of a wide range of ancillary industries and contribute to the growth of decentralised production Dy making available its expertise in technology and management to small scale and cottage industries sectors.

The programme of gradual widening of the scope of public ownership is constantly under review of the Government with a view to identifying fields which could be developed under public ownership.

Distribution tof imported and indigenous cement

1257. SHRI S. W. DHABE: SHRI S. K. VAISHAMPAYEN: SHRI JAHARLAL BANER-

JEE: SHRI M. ANANDAM: SHRI MULKA GOVINDA REDDY:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether any arrangement has been made by the State Governments for distribution of imported and indigenous cement in their respective States; and
- (b) whether Government are aware of the price rise in cement and th« maldistribution resulting in harassment of the ordinary consumers ant the farmers?